

NATIONAL COMPANY LAW TRIBUNAL,  
MUMBAI BENCH  
COURT- V

42) MA/3152/2019  
CP/2605(MB)2019

CORAM:

SMT. ANURADHA SANJAY BHATIA  
Member (Technical)

SHRI KULDIP KUMAR KAREER  
Member (Judicial)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **28.02.2023**.

NAME OF THE PARTIES: MEHUL JADHAVJI SHAH AND ANR.

Vs.

KRUSHMI DEVELOPERS PRIVATE LIMITED

UNDER SECTION 241(1), 242(4) OF THE COMPANIES ACT, 2013

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**ORDER**

Due to paucity of time, the matter could not be heard. List this matter  
on **14.04.2023**.

SD/-

ANURADHA SANJAY BHATIA  
Member (Technical)

SD/-

KULDIP KUMAR KAREER  
Member (Judicial)